

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.)

No(s). 9818/2013

SANJAY KUMAR JAIN

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 11/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Dr. Vinod Kumar Tewari, Adv.

For Respondent(s)

Ms. Jemtiben, Adv.
Mr. A. Raghunath, Adv.UPON hearing the counsel the Court made the following
O R D E R

The Learned counsel for the respondent Nos. 2 to 4 seeks and
is given four weeks time to file the counter affidavit.
Await the return of the service of notice already issued to
the respondent No.1.
List again on 28.10.2015.

Signature Not Verified

(M K HANJURA)

Digitally signed by
Madhu Grover

Registrar

MG

Date: 2015.08.12

16:23:52 SCT

Reason: